

dated the 12th June, 1982 under sub-section (4) of section 16 of the Lime-stone Dolomite Mines Labour Welfare Fund Act, 1972. [Placed in Library. See No. LT-5654/82].

(Interruptions).

MR. SPEAKER: He is a Member first and then the Minister. Shri Poojary.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Are we going to see you here on Monday at 11 a.m.?

MR. SPEAKER: No, you are not; at least me.

SOCIAL SECURITY CERTIFICATES (SECOND AMENDMENT) RULES, 1982, NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944. REVIEW ON AND ANNUAL REPORT OF LIFE INSURANCE CORPORATION OF INDIA FOR THE PERIOD ENDED 31-3-82 ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY): I beg to lay on the Table—

(1) A copy of the Social Security Certificates (Second Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 627(E) in Gazette of India dated the 25th October, 1982 under section 12 of the Government Savings' Certificate Act, 1959. [Placed in Library. See No. LT-5655/82].

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1982:—

(i) G.S.R. 638(E) published in Gazette of India dated the 1st November, 1982 together with an explanatory Note regarding continuance of existing rate of basic customs duty on unwrought copper upto 15th November, 1982.

(ii) G.S.R. 639(E) published in Gazette of India dated the 1st November, 1982 together with an ex-

planatory Note regarding continuance of exemption from auxiliary duty of customs on unwrought copper upto 15th November, 1982.

(iii) G.S.R. 640(E) published in Gazette of India dated the 1st November, 1982 together with an explanatory Note regarding concessional rate of import duty on automatic flow forming machine.

(iv) G.S.R. 628(E) published in Gazette of India date the 25th October, 1982 regarding exemption to goods from customs duty in connection with IX Asian Games, 1982. [Placed in Library. See No. LT-5656/82].

(3) A copy each of the following Notification (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 641(E) published in Gazette of India dated the 1st November, 1982 together with an explanatory Note regarding continuance of the existing rate of excise duty on copper.

(ii) G.S.R. 642(E) published in Gazette of India dated the 1st November, 1982 together with an explanatory Note regarding continuance of the existing basic excise duty on manufacture of copper. [Placed in Library. See No. LT-5657/82].

(4) A copy of Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, for the period ended the 31st March, 1982 along with Audited Accounts under section 29 of the Life Insurance Corporation Act, 1956.

(5) A statement (Hindi and English versions) regarding Review by the Government on the working of the Life Insurance Corporation of India, for the period ended the 1st March, 1982. [Placed in Library. See No. LT-5658/82].

(6) A copy each of the following papers (Hindi and English versions) under sub-section (3) of section 43 of the Industrial Finance Corporation Act, 1948:—

(i) The Industrial Finance Corporation of India (Transaction of Business with specified Industrial concerns) Regulations, 1982.

(ii) The Industrial Finance Corporation of India General Regulations, 1982. [*Placed in Library. See No. LT-5659/82.*]

REVIEWS ON AND ANNUAL REPORTS OF HINDUSTAN SALTS LTD., JAIPUR FOR THE YEAR ENDED 30-9-1981 AND SAMBHAR SALTS LTD., JAIPUR FOR THE YEAR ENDED 30-9-1981 AND TWO STATEMENTS FOR DELAY

SHRI JANARDHANA POOJARY:  
On behalf of Shri Kalp Nath Rai I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 618A of the Companies Act, 1956:—

(a)(i) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year ended 30th September, 1981.

(ii) Annual Report of the Hindustan Salts Limited Jaipur, for the year ended 30th September, 1981 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon. [*Placed in Library. See No. LT-5660/82.*]

(b) (i) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1981.

(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1981 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned

at (a) and (b) above. [*Placed in Library. See No. LT-5661/82.*]

12.10 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

SHRI G. LAKSHMANAN (Madras North): I beg to lay on the Table Minutes (Hindi and English versions) of the Forty-ninth to Fifty-second sittings of the Committee on Private Members' Bill, and Resolutions held during the current session.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRI P. V. G. RAJU (Bobbili): I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 16th October, 1982.

12.11 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

STATEMENT SHOWING FINAL REPLIES

SHRI MADHUSUDAN VAIRALE (Akola): I beg to lay on the Table (Hindi and English versions) of the Statement showing final replies in respect of Chapter V of Eighth Report of the Committee on Public Undertakings on Structure of Boards of Management of Public Undertaking and Allied Matters.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

REPORTS OF STUDY TOURS

SHRI A. C. DAS (Jaipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the